

Declaration of Kiratpur-Bilaspur-Mandi-Kulu Road in Himachal Pradesh as a National Highway

5843. SHRI VIRBHADRA SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Kiratpur-Bilaspur-Mandi-Kulu Road in Himachal Pradesh, previously with the Directorate General of Border Roads, has been taken over by his Ministry and declared as a National Highway ;

(b) if so, the date when it was taken over ; and

(c) the amount of money earmarked and spent on its maintenance and improvement since it was taken over ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) to (c). Kiratpur-Bilaspur-Mandi-Kulu road is a part of Chandigarh-Manali Road which was declared as a National Highway on the 21st July 1971. The question of earmarking money for, and spending it on the maintenance and improvement of this road will arise only in future.

Proposals for opening new Branches of Banks in Darbhanga, Muzaffarpur, Saharsa and Purnea

5844. SHRI BHOGEN德拉 JHA: Will the Minister of FINANCE be pleased to state :

(a) the total number of branches of the nationalised banks in the district of Darbhanga ; and

(b) what are the proposals for opening new bank branches in the districts of Darbhanga, Muzaffarpur, Saharsa and Purnea by the end of the present financial year ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) There are 24 offices of the Public Sector banks (including 13 of the nationalised banks) in Darbhanga districts at the end of April, 1971.

(b) Subject to facilities being available, it is intended to open 10 offices in Darbhanga,

9 in Muzaffarpur and 6 in Purnea districts during 1971/early 1972. Saharsa has 16 bank offices already and no application for licence is pending in that district at present.

Aid from United Nations Development Programme for Projects in India

5845. SHRI N. E. HORO : Will the Minister of FINANCE be pleased to state the names of projects in India for which additional aid has been approved by the Governing Council of the United Nations Development Programme ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : The Governing Council of the United Nations Development Programme at its Session held in June 1971 approved the following three Indian projects for assistance from the United Nations Development Programme :

(i) Demonstration Plant for Irradiation Sterilization of Medical Projects,	\$630,500
(ii) Centre for the Development of Educational Mass Media, and	\$778,700
(iii) Pre-investment Surveying, Mapping and Training, Hyderabad (Phase II).	\$638,300
Total	\$2,047,500

Dilapidated condition of Bridges on National Highways in Mysore

5847. SHRI K. MALLANNA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether many bridges falling on the National Highways are in a dilapidated condition in the Mysore State ;

(b) if so, the names of such bridges ; and

(c) the action taken for their repairs ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) About 184 minor bridges and one major bridge on various National Highways in Mysore are

reported to be in unsatisfactory condition in varying degrees.

(b) A list is laid on the Table of the House. [Placed in Library Ser. No. LT—726/71]

(c) The reconstruction of all these bridges has been included in the Fourth Five Year Plan and is being progressively taken up.

Proposal to control Freight Charges by Barge Owners in Goa

5848. SHRI ERASMO DE SEQUEIRA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that the prices paid by exporters to the small mine owners in Goa are depressed by speculative barge freight charges for carriage of ore into Mormugao harbour ; and

(b) whether Government purpose to control freight charges by barge owners in Goa for carriage of ore ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). The required information has been called for from the Government of Goa, Daman and Diu and will be laid on the table of the House as soon as it is received.

Diverting surplus Fund of Hindu Temples for Upliftment of Poor Classes of Society

5850. SHRI R. P. ULAGANAMBI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether he is aware of the suggestion recently made by the Tamil Nadu Minister for Hindu Religious and Charitable Endowments for diverting the surplus funds of Hindu temples for uplift of the poor classes of the society ;

(b) if so, his reaction thereto ; and

(c) whether the Central Government propose to advise other State Governments to adopt similar measures for social welfare ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMA-

SWAMY) : (a) Newspaper reports have appeared stating that he sought the co-operation of the temple trustees of Madras and Chinglepet districts in this regard.

(b) and (c). No such proposal is under consideration.

Fall in Tourist Traffic due to Incidence of Cholera among East Bengal Refugees

5851. SHRI RAJDEO SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the incidence of cholera among the refugees, who have come from East Bengal, is causing sharp fall in the tourist traffic this year ; and

(b) if so, what attempts were made to counter this fall in tourist traffic when the incidence of cholera was confined only to the eastern border region of our country ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) and (b). Though the incidence of cholera has been efficiently and promptly controlled, reports in various quarters may have had some influence on tourist traffic. Steps have been taken to convey the correct position to all quarters.

लेह में बौद्ध दर्शन का स्कूल

5882. श्री ओंकार लाल बेरवा : क्या शिक्षा और समाज कल्याण मंत्री लेह में बौद्ध दर्शन के स्कूल के बारे में 1 मई, 1971 के अतारंकित प्रश्न संख्या 8173 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) कितने वर्षों के लिए अध्यापकों की वार्षिक वेतन वृद्धियों को रोका गया और क्या निर्धारित प्रक्रिया का पालन किया गया था ; और

(ख) यदि नहीं, तो इसके क्या कारण हैं और उन्हें वेतन वृद्धि देने के लिए क्या कार्यवाही करने का विचार है ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी० पी०